

Kothrud: Food and Drug Administration issues notice to wine shop over illegal business

By [Vicky Pathare](#), Pune Mirror | Nov 28, 2019, 11:21 PM IST



Representational image. Photo by Nilesh Wairkar/BCCL

The action has been taken against Sanjog Wines for functioning without FDA licence.

The Food and Drug Administration has issued a notice to Sanjog Wines in Kothrud asking it stop doing business activity without Food Safety and Standards Authority of India (FSSAI) licence. The FDA has started taking action against the wine shops, Beer shops, restaurant and bars serving alcohol. According to FDA authorities, it is mandatory to have a valid FSSAI licence to do the business along with the State Excise Licence.

During the drive, the FDA officials conducted a visit at the wine shop. During inspection it was found that the wine shop was functioning without FSSAI licence. As per the Food and Safety Act 2006 it is mandatory to have a licence to do the

business. "The food business operator can face six months of imprisonment and a penalty amounting to Rs 5 lakh for this violation," said the officials.